(c) the tax expenditure of Government on food procurement before the GST and after the $\operatorname{GST'}$?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) After introduction of GST, the tax expenses of Government of India on procurement of wheat and paddy/rice has been significantly dropped as there is no GST on foodgrains with effect from 01.07.2017. However, State Governments are imposing various Cesses/Fees like Rural Development Fee, Market Fee, Nirashrit shulk etc. on foodgrains procured within the States even after implementation of GST. The rates of such Cesses levied by State Government vary from State to State.

The total estimated tax expenditure on procurement of wheat and paddy/rice before pre-GST tax rate was ₹ 15357.95 crores whereas tax expenditure on procurement after implementation of GST is ₹ 6531.30 crores based on level of procurement of wheat during Rabi Marketing Season (RMS) 2018-19 and procurement of paddy in terms of rice during Kharif Marketing Season (KMS) 2016-17. For rice, as KMS 2017-18 is ongoing and yet to be completed, the previous KMS 2016-17 figure is taken for calculation of estimate.

Weeding out of bogus ration cards

2800. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that linking of Aadhaar with ration cards has helped in weeding out of several bogus ration cards issued under the National Food Security Act (NFSA);
 - (b) if so, the details thereof; and
- (c) the details of number of ration cards issued, linked with Aadhaar and bogus cards found till date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) In order to identify and weed out duplicate ration cards/ineligible beneficiaries from TPDS, and to enable rightful targeting of food subsidies -States/UTs have been asked to seed the available Aadhaar numbers of eligible beneficiaries in their ration cards/beneficiaries database. At present 84.36% of total 23.18 Crore ration cards under NFSA at the national level

have been seeded with Aadhaar number of at least one member of the household. As per information received from States/UTs, a total of 2.75 crore ration cards have been reported as deleted/cancelled in 32 States/UTs since 2013. The State-wise details are given in Statement.

Statement

State/UT-wise Details of Aadhaar Seeding with Ration

Cards and deleted ration cards

Sl. No	Name of State/UT	Total Ration Cards	No. of Ration Cards Seeded with Aadhaar	Seeding (%)	No. of Ration Cards Deleted
1	2	3	4	5	6
1.	Andhra Pradesh	94,27,381	94,27,381	100	11,55,661
2.	Andaman and Nicobar	12,922	12,922	100	37
3.	Arunachal Pradesh	1,76,342	78,473	44.50	19,561
4.	Assam	57,79,442	0	0	1,29,243
5.	Bihar	1,54,01,000	1,27,86,374	83	41,369
6.	Chandigarh	63,187	63,187	100	124
7.	Chhattisgarh	53,08,000	52,99,000	100	12,38,000
	Dadra and Nagar Haveli	42,555	42,555	100	549
9.	Daman and Diu	21,906	21,906	100	631
10.	Delhi	19,42,289	19,42,289	100	64,090
11.	Goa	1,40,678	1,40,344	100	1,57,461
12.	Gujarat	70,79,646	69,15,354	98	1,60,685
13.	Haryana	26,47,925	26,44,458	100	1,88,425
14.	Himachal Pradesh	7,13,096	6,67,731	94	3,260
15.	Jammu and Kashmir	16,67,296	9,87,804	59	55,344
16.	Jharkhand	57,25,982	55,58,234	97	4,53,958
17.	Karnataka	1,15,71,715	1,15,54,076	100	27,49,532

Allocation of wheat to Odisha

2801. SHRI NARENDRA KUMAR SWAIN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Central Government is aware about net shortfall in allocation of wheat by 29,639.003 MT under NFSA scheme during the period from November, 2015 to February, 2017 consequent upon recent revision of Central allocation for the State of Odisha; and